

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) The import of soyabean in split or cracked form has been allowed with effect from 15.10.98.

(b) to (d) US soyabean if imported will be in split or cracked form. It will have to conform to the prevailing plant quarantine norms. Consignments failing to clear/meet quarantine requirements or which endanger human, plant and/or animal health would be denied entry by measures that include prevention of unloading, reshipment, destruction etc.

[English]

#### **British Aided Project in Orissa**

3249. SHRIMATI SANGEETA KUMARI SINGH DEO: Will the Minister of FINANCE be pleased to state:

(a) whether the Department for International Development (DFID) of the British Government is providing aid to certain projects in Orissa;

(b) if so, the districts covered under this aid programme;

(c) the total quantum of aid allocated to these districts;

(d) the monitoring and executing agencies for these aided projects; and

(e) by when the implementation of aid programme is expected to commence?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) and (b) Yes, Sir. The Department for International Development (DFID) of the British Government has been providing grant assistance for the following four on-going projects in Orissa:—

Project		Districts covered
1		2
(i)	Orissa Power Sector Reform Project Agreement dated 29.08.96 (valid upto 31.03.2001) for Pounds 64.25 million	Ganjam, Jagatsinghpur, Khurda and Jaipur, in addition to Bhubaneswar Capital area
(ii)	Orissa Health & Family Welfare Project Phase-III Stage I Agreement dated 21.08.97 (valid upto 31.10.2000) for Pounds 2.52 million.	Bhadrak and Keonjhar
(iii)	Cuttack Urban Services Improvement Project Phase-II Agreement dated 20.10.97 (valid upto 31.03.2002) for Pounds 12.72 million	Cuttack
(iv)	Reproductive Health (Technical Corporation) Project Agreement dated 27.12.96 (valid for a period of six years) for Pounds 4.998 million.	Bhubaneswar, Balasore and Cuttack. However, Contraceptive Social Marketing Programme covers whole of Orissa.
(c)	District-wise allocations are not maintained.	

(d)

	Project	Implementing Agency	Monitoring Agency
(i)	Orissa Power Sector Reform Project	Grid Corporation of Orissa (GRIDCO)	Power Department of Government of Orissa, Union Ministry of Power.
(ii)	Orissa Health & Family Welfare Project	Health & Family Welfare Department of Government of Orissa	Union Ministry of Health & Family Welfare.
(iii)	Cuttack Urban Services Improvement Project	Project Management Unit, Cuttack	Housing & Urban Development Department of Government of Orissa, Union Ministry of Urban Affairs & Employment.
(iv)	Reproductive Health (Technical Cooperation) Project	Parivar Seva Sanstha (PSS)	Project Management Unit, Bhubaneswar, Union Ministry of Health & Family Welfare

(e) The implementation of all the four Projects has commenced.

#### **Export of Minerals**

3250. SHRI P.S. GADHAVI: Will the Minister of COMMERCE be pleased to state:

(a) the details of minerals exported during 1997-98 and also the name of minerals which were exported from Gujarat;

(b) whether the Government propose to provide proper system facilities, proper market mechanism and support price to the mineral exporters;

(c) if so, whether any package is proposed to be formulated by the Minerals and Metals Trading Corporation of India for encouraging the exporters; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) Sir, the total export of minerals (both processed and bulk minerals) during the year 1997-98 is Rs. 3567 crores (approx.). The minerals which were exported from Gujarat during this period are Bauxite and bentonite exported from Jamnagar and Kutch districts.

(b) The Govt. is granting concessional rates of import duty to the export oriented units for importing machinery, and the income derived by the exporters from the exports of processed ores and minerals is exempted from income tax. The Govt. of Gujarat has set up Gujarat International Trade Promotion Council for providing relevant information to exporters of minerals and has set up Gujarat Export Corporation.

(c) and (d) Export benefits like disclaimer to avail tax benefits under section 80HHC of the Income-tax Act and Special Import Licence is made available to exporters on demand. MMTC also provides secured financial assistance to exporters prior to shipment.

#### **Appointment in ECL**

3251. SHRI SUSHIL KUMAR SINGH:  
SHRI BRAJ MOHAN RAM:  
SHRI RAVINDRA KUMAR PANDEY:  
SHRI RAGHUVANSH PRASAD SINGH:  
SHRI PRABHUNATH SINGH:

Will the Minister of COAL be pleased to state: